से एक, संयुक्त राज्य ग्रमेरिक। से तीन ग्रीर कनाडा से एक—प्राप्त हो चुके हैं। टेंडरों का मूल्यांकन पूरा हो गया है ग्रीर टेंडरों के चुनाव के बारे में निर्णय बहुत अल्दी किया आएगा ।

(ग) प्रारम्भ में विचार था कि यह केन्द्र ३,००,००० किलोबाट क्षमता का होना चाहिए । ग्रब इसकी क्षमता ग्रविक होने की संभावना है । तारापुर में बनाये जाने वाले केन्द्र के निश्चित साइज ग्रौर लागत के बारे में सूचना तभी दी जा सकती है जब कि टेंडरों के चुनाव के विषय में निर्णय हो जाए ।]

श्वी राम सहायः यह रिएक्टर कव तक अपना कार्य प्रारम्भ करने लगेगा?

श्वी जवाहरलाल नेहरू: ग्रभी कुछ वर्ष लगेंगे । ठीक कहना मुझ्किल है ।

श्री विमलकुमार मन्नालालजी चौरड़िया: क्या माननीय मंत्री जी वतलायेंगे कि जो टेंडर ग्राये हैं उनकी कम से कम लागत कितनी वतलाई गई है।

श्वी जबाहरलाल नेहरूः लागत तो ग्राभी नहीं वतलाई जा सकती है। जब टेन्डर मंजूर हो जायेगा तब लागत वतलाई जा सकती हैं।

श्री विमलकुमार मन्नालालजी चौरड़ियाः मैं, श्रीमत्, से यह जानना चाहता हूं कि जो मिनिमम टेन्डर ग्राया है उसमें कितनी लागत बतलाई गई है।

श्रो जबाहरताल नेहरू: मैं नहीं बतला सकता हूं और न ही मुझे मालून है। ग्राप यह बात जानते ही होंगे कि टेन्डर की जो बातें होती हैं वे सीकेट होती हैं---खुफिया होती हैं। उस पर गौर किया जाता है और जब तय हो जाता है तब बतलाया जा सकता है। DEATH OF SHRI INDERJIT JOHAR, D.I.G Madhya Pradesh in Nagaland

/Shri S. C. DEB.f • \setminus Shri RAM SAHAI:

Will the PRIME MINISTER be plea ed to state:

(a) whether it is a fact that Shri Inderjit Johar[^] Deputy Inspector General. Madhya Pradesh died in a camp, 25 miles off Kohima in Naga-land, at midnight early this month while on duty; and

(b) if so, what were the circumstances under which his death occurred and what steps have been taken by Government to have a full enquiry into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (Shrimati Lakshmi MENON) : (a) and (b) Shri Inderjit Johar. Inspector General Deputy of police, Madhya Pradesh, was on a brief visit to Nagaland to inspect the Madhya Pradesh SAF battalion employed on law and order duties in Nagaland. On the night of the oth/ 6th April, a fire broke out in one of the posts manned by the Madhya Pradesh battalion where Shri Johar was staying for the night. Shri Johar came out of the hut he was occupying, but rubsequently went inside again, possibly to retrieve some articles. The hut meanwhile caught fire and Shri Johar was burnt to death. His absence wa-, not noticed till after his death as other inmates of the camp were busy fighting the fire.

A detailed judicial enquiry into the death has been ordered.

SHRI S. C. DEB: May 1 know whether the Government are aware that the fire was caused by Naga hostile--?'

SHRIMATI LAKSHMI MENON: No. Sir. It was an accidenta¹ fire.

tThe question was actually asked' On the floor of the House by Shri S. C-Deb.

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SHRI S. C. DEB: May I know whether the Government of India have got any clue about the actual occurrence of this fire?

SHRIMATI LAKSHMI MENON: You want me to read all the details about the fire? I can do that. Do you want me to do so?

MR. CHAIRMAN: Not the whole.

SHRI JAWAHARLAL NEHRU: Huts are easily liable to catch fire. This fire took place and these gentlemen, the D.I.G. and the Commandant, came out. Subsequently the D.I.G. appears to have gone back, to fetch something or take out something, when the fire spread and surrounded him. Exactly what happened is not known, because everybody was fighting the fire. After that, when the rollcall was called, everybody appeared there except the D.I.G. whose body was later found in the bathroom of the hut, ail roasted by the fire. There is no particular rea on to think that the fire was caused by some malicious person, Naga or otherwise. It was an unfortunate occurrence and a judicial enquiry is going to be made into it.

श्री राम सहायः क्या मैं यह जान सकता हूं कि उनके उत्तराधिकारी को कोई विशेष मुविधा दी गई है?

MR. CHAIRMAN: Question not followed.

श्रो राम सहायः मेरा ऐसा निवेदन था कि जिस तरह मे उनकी मृत्यु हुई क्या उनके उत्तराधिकारियों को कोई खास रियायत गवर्नमेंट देने की तजवीज कर रही है ?

श्वी जदाहरलाल नेहरू: मुझे मालूम नहीं है। इस चीज के लिए जो कायदे और कानून हैं उस पर ग्रमल किया जायेगा।

SHRI M. P. BHARGAVA: May I know, Sir, whether it is a fact that

one of the legs was missing from the dead body of Mr. Johar found near a bush?

SHRI JAWAHARLAL NEHRU: 1 know nothing about it. There is nothing said about the missing leg in the notes I have.

SHRI A. B. VAJPAYEE: That is a fact. When brought to the aerodrome people found that one leg was not there. That has created suspicion in the public mind.

SHRI JAWAHARLAL NEHRU: Sorry, I cannot say anything about it, Sir.

SHRI N. M. LINGAM: Is it not a fact that the Madhya Pradesh Government has already conducted an enquiry independently and the recommendation of that enquiring officer suggests that there might have been sabotage, in this episode?

SHRI JAWAHARLAL NEHRU: A preliminary enquiry has been conducted and the rerult of that enquiry is that the outbreak of fire was purely accidental and there is no evidence to indicate that it was started deliberately.

SHRI GURUDEV: Is it a fact that the dead body of Mr. Johar was not shown to the persons who were present at the aerodrome on the day the body was brought there?

SHRI JAWAHARLAL NEHRU: I don't know, Sir.

SHRI R. S. KHANDEKAR: Is it not a fact that it wa; reported in the papers that Mr. Johar was murdered and not killed in the fire?

SHRI JAWAHARLAL NEHRU: I have stated what the result of our enquiry was. I cannot be held responsible for what various newspapers may say about it.

*133 and *134. \For answers, vide cols. 1040-44 infra.]